

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (CAA) NO. 12/Chd/Hry/2021  
(2<sup>nd</sup> Motion)**

**Under Sections 230 to 232 of  
the Companies Act, 2013**

**In the matter of the scheme of amalgamation:**

Orient Craft Infrastructure  
Limited & Ors.

....Transferor Companies

And

Orient Craft Exchange  
Limited

....Transferee Company

**Present through video conferencing:**

Mr. Deepak Diwan, Advocate for the petitioner companies.  
Mr. Yogesh Putney, Advocate for the Income Tax Department.

Heard Mr. Deepak Diwan, Advocate appearing for the applicant  
companies.

2. Order reserved.

(Raghu Nayyar)  
Member (Technical)

Sd/-  
(Ajay Kumar Vatsavayi)  
Member (Judicial)

July 09, 2021  
pc